

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. **03**/S.O./2019/

Dated: **23-01-2019**

While reiterating earlier instructions issued in this regard, Hon'ble the Chief Justice has been pleased to order that wherever the documents and true copies/photo copies of the original documents filed with the petitions are faint or not legible, they should be accompanied with typed copies with proper spacing and with a font not less than 14.

All Stamp Reporters at Principal Seat, Jodhpur and Jaipur Bench, Jaipur are instructed to ensure strict compliance accordingly.

By Order


REGISTRAR GENERAL

No. Gen./XV/**03**/2019/**527**

Dated: **23-01-2019**

Copy forwarded to the following for information and necessary action:-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. To All Hon'ble Judges at Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
3. Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
4. Registrar (Vigilance)/ (Rules)/ (Exam)/ (Writs)/ (Class.), Registrar cum GPC & OSD (F&I), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
5. Registrar (Judicial), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
6. All Senior Deputy Registrar/Duputy Registrars/ Assistant Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. All the P.S./Sr.P.A./P.A./Jr.P.A./Judgment Writers, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.